

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6582
ANSWERED ON:10.05.2005
BORDER TRADE CENTRE
Borkatakya Shri Narayan Chandra

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the status of the Border Trade Centre at Markachan, Assam and the details of funds sanctioned alongwith its working arrangement;
- (b) whether Government is considering similar Boarder Trade Centre in Nalbani District, Assam which has an international border with Bhutan; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

- (a): A project for the development of the Border Trade Centre at Mankachar in district Dhubri, Assam had been sanctioned under the Critical Infrastructure Balance (CIB) Scheme of the Department of Commerce in 2001-02. The total cost of the project was Rs. 426.00 lakhs. Initially an amount of Rs. 100 lakh had been released to the Government of Assam under the CIB Scheme. The CIB Scheme has since been merged with the Assistance to States for Infrastructure Development of Exports (ASIDE) Scheme. The State Government is continuing the project under the State component of the ASIDE Scheme. The Government of Assam has reported that it has spent an amount of Rs.1.70 crore under the State component of ASIDE Scheme in addition to Rs. 100 lakhs sanctioned earlier by the Government of India under the CIB Scheme.
- (b): No such proposal is currently under consideration in the Department of Commerce.
- (c): Does not arise.